

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 514 of 2018

Vivek Kamboj & Anr.

....Applicant(s)

Versus

Union of India & Ors.

...Respondent(s)

Status Report / Action Plan on behalf
of Municipal Corporation, Faridabad.

Respectfully Showeth:-

I, Inderjit Kularia, Additional Municipal Commissioner, Municipal Corporation, Faridabad do hereby solemnly affirm and submits as under:

1. That this Hon'ble Tribunal during course of hearing on 09.03.2021 directed to file action plan for treatment of legacy waste by providing information about day to day progress and to ensure processing of current waste at some other site.

2. That in compliance of directions issued by the Hon'ble NGT for reclaiming the land of Bandhwari landfill site, the Municipal Corporation, Faridabad identified 10 acres of land in Revenue Estate of village Sihi and thereafter, the work of processing of Municipal Solid Waste was awarded to M/s Daya Charan for development of site. Consequently, the Corporation through the said agency started the work of making concrete pavement

for establishment of Trommel machines for processing of Solid waste. But the inhabitants of village Mirzapur and Sihi protested against unscientific dumping of Municipal Solid Waste. It is important to mention that the Corporation spent Rs. 30.00 lacs for the said concrete pavements when one of the inhabitants Surender Tewatia moved Hon'ble NGT vide application OA No. 260/2020 against the dumping of waste on 05.11.2020. The Hon'ble NGT disposed of the said application on 18.01.2021 considering report dated 13.01.2021 filed by Haryana State Pollution Control Board and directed that the alternative site may be set up at the earliest to ensure compliance with the environmental norms which may be overseen by the Committee headed by Hon'ble Justice Pritam Pal, Former Judge of Punjab & Haryana High Court and Ms. Urvashi Gulati, Former Ld. Chief Secretary, Haryana.

 It is pertinent to mention here that the Municipal Corporation Faridabad had identified the aforesaid land only for scientific processing of Municipal Solid Waste and not for unscientific dumping of Solid Waste. Therefore, the said land may kindly be re-considered for scientific processing as the corporation has already spent Rs.30.00 lacs for the said purpose through the hired agency and free from any injunction order. It is emphasized that the site at Village Sihi will only be used for composting of approximately 150 TPD wet waste and not as a dumping / landfill site. It is submitted that the wet waste to be used for composting will be from the surrounding areas.

3. That in order to comply with the aforesaid directions in OA No. 260/2020 (Surender Tewatia & Ors. vs. State of Haryana & Ors.) disposed on 18.01.2021, alternate site in Revenue Estate of Village Pali (stone crushing zone) was visited by the Hon'ble Monitoring Committee under the chairmanship of Hon'ble Justice Pritam Pal, Former Judge, Punjab & Haryana High Court on 25.02.2021. After visiting the said site the Hon'ble Monitoring Committee observed that :-

"Municipal Corporation, Faridabad may consider to select the site near Village Pali - Mohbatabad (stone crushing zone), which is spread in an area of about 70 acres and is adjoining to integrated Hazardous Waste Management and disposal site and opposite to stone crushing zone, subject to fulfilling of following conditions..."

After going through the record, it has come to the notice that the ownership of the land in Village Pali has been challenged in CWP No. 13944 of 2004 titled as "Raj Singh & Anr. vs. State of Haryana & Ors." In the said writ petition vide order dated 01.03.2005 the Hon'ble High Court had granted status quo orders regarding property. But the said writ petition was dismissed for non-prosecution on 06.01.2020 and thereafter the said order has been recalled and the writ petition is ordered to be restored to its original number vide order dated 21.01.2020. Accordingly, it has now been decided by the Corporation to file an

application before the Hon'ble High Court for seeking permission to utilize the said land for the purpose of treatment of Municipal Solid Waste in compliance with the orders passed by the Hon'ble NGT. The defending counsel of the Corporation has been asked to prepare the said application at the earliest and the same will be filed within two weeks before the Hon'ble High Court. There is a similar precedent set by the Hon'ble Punjab & Haryana High Court in the said writ petition as the Hon'ble High Court had allowed use of 31 acres of land abutting above mentioned land vide order dated 31.05.2006 for Hazardous Waste Management plant and at present the said plant is fully operational.

4. That with regard to 92 acres of land situated / identified in Revenue Estate of village Gothra-Mohabatabad, it is humbly submitted that Municipal Corporation Faridabad has floated tender for Expression of Interest (EOI) for preparation of pre-feasibility survey report and obtaining Environmental Clearance, wild life clearance and forest clearance from MOEF & CC for Solid Waste Management programme as the said 92 acres land is notified as Forest under section 4 & 5 of PLP Act, 1900. The online tender was floated many times, but could not be finalized due to less participant of bidders and high rates. Lastly, tender was re-opened on 07.10.2020 and accordingly financial bid was opened on 23.03.2021. Thus, the corporation is in its final stage of finalizing the allotment of work of environmental clearance, wild life clearance and forest clearance at the site of Village Gothra-Mohabatabad.

5. That the Municipal Corporation Faridabad also carried out extensive checking of land records to find out some other alternate sites within its possession for scientific disposal of MSW and RDF material. The details of land available with Municipal Corporation Faridabad is as under:-

Status of Major land parcels owned by Municipal Corporation Faridabad			
Sr. No.	Village	Appox. Area (In Acres)	Status of Land / Remarks
1	Gothra Mohabatabad	92	Notified Under PLPA, 1900 & Arawali Plantation gair mumkin Pahar
2	Badkhal	800	CWP No. 969 / 2009 & 7191 / 2009 Pending in High Court & Status Quo orders operative. Also Notified Under PLPA, 1900 gair mumkin Pahar
3	Bhankri	100	No Forest Notification but gair mumkin Pahar. No proper approach to the site.
4	Bhankri	22	Notified Under PLPA, 1900 gair mumkin Pahar
5	Sarai Khawaja	35	No Forest Notification but gair mumkin Pahar. This land is situated nearby educational institution and residential sectors / societies.
6	Sihi	15	Vacant with boundary wall
7	Mavai	10	Presently Being Used as Playground by the villagers
8	Ankhir	150	RSA No. 23/1997 Pending in High Court. Also notified under PLPA, 1900 gair mumkin Pahar.
9	Lakarpur	150	Around 105 acres encroached by jhuggies. Notified under PLPA, 1900 gair mumkin Pahar

10	Pali	70	CWP 13944/04 & 13647/1992 pending in High Court. Status Quo orders operative
11	Nangla Gujran	100	Court Case RSA No. 1480/2000 Pending in High Court Status Quo orders operative.

From the perusal of the above it has been observed that land totally free from any encumbrances (Court cases / forest land / sensitive areas within 5 km. radius of the site) is unavailable, however, the land at serial no. 1 can be utilized after seeking permission from the Forest Department / Environmental clearance. The timeline for scientific treatment of MSW is annexed as **Annexure A-1**.

6. That to address solution for daily generation of 800 to 1000 tons of Municipal Solid Waste, the Municipal Corporation Faridabad has decided to set up a C2B (Compostable Fraction of MSW to BioCNG) plant at land mentioned at sr. no. 1 or 10 as mentioned in para no. 5 above to extract 500 TPD of the compostable fraction of MSW (CFMSW) from 800 TPD to 1,000 TPD of mixed MSW, and process it via bio-methanation for handling daily generation of 800 to 1,000 tons of municipal solid waste (MSW). It has been also decided that the new site / land will not be utilized for unscientific dumping of solid waste but for solid waste processing through above mentioned scientific method i.e. generation of methane gas and compost from Municipal Solid Waste. The concept note

regarding the over view of technology process is annexed as **Annexure A-2**.

7. It is also important to mention that 102 Nos. bulk waste generators whose generate 50 kg. per day has started treating their waste at own cost and thus the process for onsite composting for these bulk waste generators is functional, meaning thereby approximately 18 TPD fresh wet waste has been reduced from dumping at Bandhwari Landfill site. The Municipal Corporation, Faridabad has started the process of treating 5 TPD wet waste and converting it in Biogas through Indian Oil Corporation Limited plant at Sector -13, Faridabad. The Corporation is also engaged in meetings with big industries, RWAs, school, colleges and universities for less garbage production.

8. That the Corporation has engaged agency namely RAMKY (Ramky Reclamation and Recycling Limited) for collection, transportation and recycling / disposal of Post-Consumer Plastic Waste and the said agency has collected 401.96 MT of post-consumer use plastic laminate waste (PCUPW) from Faridabad in March, 2021. The copy of acknowledgement letter is annexed as **Annexure A-3**.

9. That the Corporation has also constituted the teams of officers for each ward of Municipal Corporation, Faridabad to facilitate the proper disposal of garbage in all 40 wards. The Nodal Officers has also be designated for each ward to look after the solid waste disposal and problems of general public vide order dated 05.03.2021. It has also been decided that the wet waste of houses in

wards are collected from their doorsteps and the corporation shall install 2-4 MT composting plant in each ward for conversion of approximately 150 MT fresh wet waste into compost for using in Green Belt / Parks maintained by MCF by October, 2021. The Municipal Corporation Faridabad is working very hard for achieving the objective of Solid Waste Management Rules, 2016 by framing step by step process with defined time frame. The office order dated 05.03.2021 and the concept note on Model Ward Scheme for scientific Solid Waste Management programme and the time frame for its implementation (alongwith progress report) in Faridabad is annexed as **Annexure A-4 & 5**.

10. That the Corporation has also identified 940 Nos. Dairy generating 60 to 65 TPD (approx.) of animal dung waste daily. The Municipal Corporation, Faridabad has invited Expression of Interest for supply, Installation, Commissioning and Maintenance of animal dung processing plant at Faridabad in order to comply with solid waste management (management and handling) rules 2016 enacted by Ministry of environment forest UN climate change willing to establish waste management unit for Animal dung through any process as per CPHEEO guidelines. It is important to mention that presently the animal dung waste is being converted into dung log which is being used for cremation, thus reducing the daily Solid Waste Generation.

11. That the Corporation has initiated the work of collection and transportation of Construction and Demolition (C&D) waste on PPP mode and all the necessary permission from the State

Government has been taken. The corporation has engaged NAMO e-Waste Management Ltd. for collecting the e-waste generated from households with the help of Residents Welfare Associations in Faridabad.

In view of above, it is submitted that Municipal Corporation Faridabad is making sincere efforts for treatment of legacy waste and comply with the directions of Hon'ble Tribunal in true spirit.

Place: Faridabad

Dated: 05.04.2021



**Additional Municipal Commissioner,
Municipal Corporation, Faridabad**

ANNEXURE A-1

MUNICIPAL SOLID WASTE MANAGEMENT ACTION PLAN

	Revenue Estate	Timeline
Short term plan:-		
De-centralized composting	Village Sihi	200 MT by October, 2021 (subject to Environment clearance)
De-centralized composting	Village Pali / Gothra-Mohabatabad / Bhankri	200 MT by October, 2021 (subject to Environment clearance)
Long term plan		
C2B (Compostable Fraction of MSW to BioCNG)	Village Pali / Bhankri / Gothra-Mohabatabad	500 to 1000 MT plant Bio-menthanation Oct, 2023


**Additional Municipal Commissioner
Municipal Corporation, Faridabad**

Background:

This note is in reference with the conversation with the Municipal Corporation of Faridabad (MCF) for resolving the waste crisis in the city. As per our understanding, the Bhandwari landfill has been receiving 1800 tons of waste daily since 2009 from Gurgaon and Faridabad. In March 2021, both the corporations received a notice from the NGT to close the landfill and to set up a waste processing plant for fresh MSW. Resultantly, MCF is seeking a solution for handling daily generation of 800 to 1,000 tons of municipal solid waste (MSW).

As per aforesaid discussions, the ideal solution to the MSW handling issue should address the dual criteria of

- (i) handling large quantum of waste; and
- (ii) addressing environmental aspects of MSW waste disposal.

Technology Process Overview:

The technological process complying with the above requirements is to set up a C2B (Compostable Fraction of MSW to BioCNG) plant to extract 500 TPD of the compostable fraction of MSW (CFMSW) from 800 TPD to 1,000 TPD of mixed MSW, and process it via biomethanation. The process for the C2B is as follows:

1. Input streams

- a. 500 TPD Compostable fraction of MSW
- b. Water

2. Segregation

MSW is segregated into organic and non-organic streams. GPS has developed a proprietary design with custom designed pre-treatment that include screens to remove light fraction (plastic, fibers, etc), aerated sand grit traps and hydrocyclones to remove inert fraction such as glass, sand, stones etc. The pre-treatment unit output is an organic waste stream which is devoid of plastics and other inorganics.

3. Pre Digestion and Anaerobic Digestion

Anaerobic Digestion is an established, environmentally friendly technology. The pre-treated organic waste stream is fed into large digestors which generates biogas. The pre-digester is used for separating the hydrolysis phase of the digestion process. The output of the pre-digester is fed into the digester which generates biogas. Each digester has agitators and an automated heating system. The digesters have double membrane balloon on top, for gas storage.

4. Biogas Scrubbing and Purification

The biogas generated from the anaerobic digestion process is scrubbed to remove sulphur and further processed to remove carbon dioxide. The resultant product is BioCNG with more than 90% methane which can be utilised as automotive fuel.

5. Composting

The output slurry from the digester is dewatered and the liquid is routed to the Effluent treatment plant for further processing. The solids will be routed to the drying bed. The dried compost from the ETP will finally be sieved and ready for use.

6. Output Streams

a. 15 TPD of BioCNG

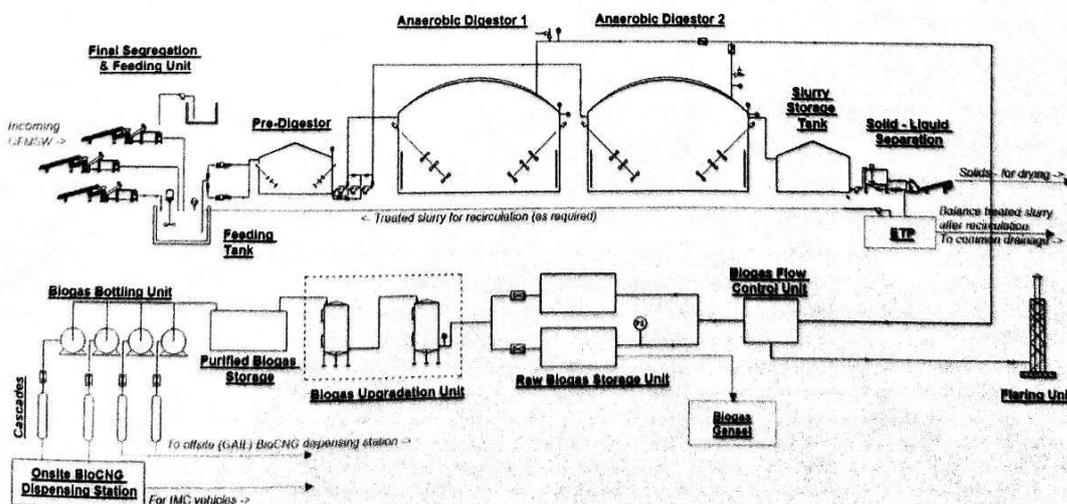


Figure 1: Process Flow Diagram for a 500 TPD plant

b. 100 TPD organic Manure

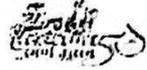
Conclusion:

To scientifically solve the waste crisis in Faridabad city, setting up a 500-800 TPD Organic Waste to BioCNG plant is the most applicable solution. The plant can be set up on MCF land in Pali Crusher zone wherein around 70 acres have been earmarked for waste disposal. The non-organic and bulky rejects will be kept in a demarcated area in the land provided – these may be recycled by MCF to further reduce land requirement.



Municipal Corporation, Faridabad

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11-03-2021

Memo No: MCF/PA/2021/ 76
Dated 05.03.2021

OFFICE ORDER

It has been observed by undersigned that general public used to visit head office for various problems with regard to their wards. Henceforth, it has been decided to appoint a Nodal Officer in each ward as per details listed below. Nodal Officers shall look after the problems of general public and coordinate with concerned Head of Departments/Branches:-

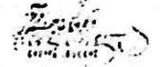
Ward No.	Area	Name of Nodal Officer alongwith Present Place of Posting	Contractor of Eco-Green in Ward	Sanitation Zone Incharge	Eco-Green supervisor
1.	Village Jharsently, Jiwan Nagar, Sector- 55,56,56A,54, 57,58 Krishna Nagar, Rajiv Colony, Ganchhi Ext.38.	Sh. K.K. Goyal, Director Food Supply Corporation.	Sh. JAIVEER BHADANA 9899127216	Sh. Jagvir Singh	Sh. Hitesh, Mobile No. 8882683826
2.	New Janta Colony, New Industrial Township, Sector- 22&23, Housing Board Colony, East India colony, Old Press Colony, HSEB Colony, Power House Colony, Sector-5 Indust. Area (Part).	Sh. Anil Kumar, DD Agriculture	Sh. JAIVEER BHADANA 9899127216	Sh. Brij Mohan Sharma	Sh. Hitesh, Mobile No. 8882683826
3.	New Sector-23A (Housing Board), Sector-23 MCF Scheme area, Sanjay Colony Ext, Sanjay Colony (Sector 22 &23).	Sh. Vivck Gill, Executive Engineer (Ward No.1,3,5 & 6) 7988669791	Sh. JAIVEER BHADANA 9899127216	Sh. Jagvir Singh	Sh. ShyamLal, 9211112923
4.	Old Sec-23 (Housing Board), Sanjay Colony, Shiv Colony, Apna Ghar Part.	Sh. G.P. Wadhwa, Executive Engineer Ward No. (2, 4, 35 to 40) 9711876119	Sh. JAIVEER BHADANA 9899127216	Sh. Brij Mohan Sharma	Sh. ShyamLal, 9211112923
5.	Parvatia Colony Extn., Jiwan Nagar, Village Gaunchhi, Jawahar Colony (south Side part).	Sh. Ajmer Singh, Accounts Officer	Sh. JAIVEER BHADANA 9899127216	Sh. Jagvir Singh	Sh. Hukam Singh, 9582482884
6.	Nehru Colony, Parvatia Colony &Parvatia Colony(extn.), Jawahar Colony Part, Nangla Enclave Part.	Sh. Vijay Dhamija, Financial Controller	Sh. Manoj Fagna	Sh. Jagvir Singh	Sh. Bachchu Singh, 7011227072, 9711602244
7.	Saran Village, Jawahar Colony, Extended Aabadi Saran.	Sh. Prashant Atkan, HCS, Joint Commissioner(T)	Sh. BIR SINGH NAIN 9811963215	Sh. Jagvir Singh	Sh. Harveer, 9933489600
8.	DabuaMandi, Dabua Colony (Part) &Kapra Colony, Air Force Station.	Ms.Samita, RO	Sh. YOGESH 9999230007	Sh. Jagvir Singh	Sh. Neeraj 9718640836
9.	Dabua Colony Ext-1 & 2, Gazipur Village, Nangla Enclave Part-II, Sector-53, Gazipur Colony, Dabua Village, Village Nangla, Gujran.	Ms. Sunita, Zonal & Taxation Officer	Sh. JAIVEER BHADANA 9899127216	Sh. Jagvir Singh	Sh. Deepak 8368215668

Faridabad stepping towards Smart City



Municipal Corporation, Faridabad

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11-03-2019

Ward No.	Area	Name of Nodal Officer alongwith Present Place of Posting	Contractor of Eco-Green in Ward	Sanitation Zone Incharge	Eco- Green supervisor
10.	FCI Godown, Extended Industrial area NIT, BWS Colony, Dabua Colony (Main), Sector-50 area	Sh. Om Dutt, Executive Engineer (Ward No. 22 to 27) 9310565860 9467788828	Sh. Rajeev Khatana 7503332333	Sh. Jagvir Singh	Sh. Deepak 8368215668
11.	NH-2, Central Green, Sainik colony, Nehru Nagar Jhuggies, Nahar Singh Stadium, Golf Aravali Club, NH-3(D&E).	Sh. Dinesh Kumar, RO	Sh. YOGESHI 9999230007	Sh. B.S.Tewatiya	Sh. Atul Kumar, 9813513210
12.	Nehru Ground, NH-1 & Neelam Bata Road, NH-2 (Part), AC Nagar Part behind Escort Hospital up to Nala.	Sh. O.P. Kardam, Executive Engineer (Ward No. 11, 12, 14 to 21) 7217871476 9818525505	Sh. Vishal Baisla 9582223002	Sh. B.S.Tewatiya	Sh. Vinod 7988304143
13.	Ram Nagar Colony, AC Nagar, Milhard Colony, Indra Colony, Bata Mode Transport Area.	Sh. Navdeep Singh, HCS Corporation Secretary	Sh. Mukender	Sh. B.S.Tewatiya	Sh Shrinivas 997952748
14.	NH-5 & NH- 4, Kоди Colony, Fruit garden, Nation Huts, Bhagat Singh colony, Aadarsh Nagar, (Eastern Part), Kodhi Colony.	Sh. J.L.Diwedi, Divisional Employment Officer	Sh. Pawan Chadila 9953397081	Sh. B.S.Tewatiya	Sh. Mukesh 8700217489
15.	NH-3, B.K. Hospital, ESI, Kalyanpuri Jhuggi, SGM Nagar (Part), Kabadi Market, Rahul Colony, Frontier Colony, MCF Office, SGM Nagar southern (part)	Sh. B.S. Dhillon, Senior Architect (Planning Branch)	Sh. Roshan 9555226666	Sh. B.S.Tewatiya	Sh. Mukesh 8700217489
16.	Village Bhakhari, Sector-48, Ext. Badkhal, Sainik Colony, Navada Vill, Ext. Navada, Bajari Village, Achiever Colony, IP Ext-2.	Sh. Mahipal Singh, Senior Town Planner(Planning Branch)	Sh. SANDEEP BHADANA 9540527745	Sh. B.S.Tewatiya	Sh Pawan Rana 9999315732
17.	SGM Nagar, Adarsh Nagar (Western Part) Sector-48.	Sh. Jai Prakash, Assistant Town Planner (additional charge of DTP) (Planning Branch)	Sh. Om Prakash Sharma 7011245320	Sh. B.S.Tewatiya	Sh Pawan Rana 9999315732
18.	Village Badkhal, Anangpur, Kanti Enclave, Surajkund, Ankhir, Ankhir Ext, Charmwood Village, Rajhans, Lakkarpur, Khorijhuggie, ManavKachna University area, Omaxe Heights society, Jain Dera	Sh. Dharampal, Chief Town Planner (Planning Branch)	Sh. Sovinder Bhati 95-1022785-4	Sh. B.S.Tewatiya	Sh. Shiv Kumar 9354207476
19.	Sector-21(A,B,D,C), Sec-20, Gandhi Colony, New Colony, Railway Station, Indira Gandhi Colony, Friends Colony, Sector-42,43,44,45,46,47.	Sh. Inderjit Kularia, Additional Municipal Commissioner(Head Office)	Sh. SUMIT CHAPRANA 9811438787	Sh. B.S.Tewatiya	Sh. Pawan 9910216157

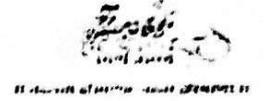
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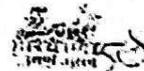
Ward No.	Area	Name of Nodal Officer alongwith Present Place of Posting	Contractor of Eco-Green in Ward	Sanitation Zone Incharge	Eco- Green supervisor
20.	Sector-21C-III, Sector-45,46,Green Field Colony, Eastern Part, Sector-27A,27B,27C,27D, Daya Nagar Jhuggies, Gadakhor, MawlaMaharajpur, DayalBasti, NIIPC, Green Valley colony.	Sh. Ravi Kumar Sharma, Superintending Engineer(Head Office)	Sh. SUMIT CHAPRANA 9811438787	Sh. B.S.Tewatiya	Sh. Pawan 9910216157
21.	Chattaram Colony, dayalBasti, Lakkarpur, Shiv DurgaVihar, Sector-38, 39, GurukulBasti, NHPC Colony, Sector-41, Green Field Colony (western side), Vill. LakkarPur, KatanPahari.	Sh.Vikash Chaudhary, EO HSIDC	Sh. Kiran 7303894673	Sh. B.S.Tewatiya	Sh. Shiv Kumar 9354207476
22.	Anagpur Dairy, Sector-36,37, SaraiKhaja, DLF industrial area, Row Sultan Singh Colony, Ashoka Enclave-II, Shiv Colony, Chajjan Nagar, Palla Village, Ashoka enclave Main, Ashoka Enclave Part-III.	Sh. Ajay Pal Duddi,DLC (Industrial)	Sh. Dharam Rao 9910355399	Sh. Parmod Sharma	Sh. Ajay Kumar Singh. 8447343087
23.	Krishna Colony, Sharma Colony Ext. Surya Colony, Durga Enclave, Surya Nagar Ph- I,II, III, Sarswati Colony, Sehampur Colony, Nambardar Colony.	Ms. Neha Sharma, Tehsildar	Sh. SUMIT CHAPRANA 9811438787	Sh. Parmod Sharma	Sh. Vinay 9643793944
24.	Om Enclave Agwanpur Village, Roshan Nagar.	Sh. Prem Prakash,Zonal & Taxation Officer	Sh. Harish Adhana 9873179294	Sh. Parmod Sharma	Sh. Jitender Dabas. 9818153660
25.	Panchshel enclave, Basantpur, Nikhal Enclave, Village Ismailpur, Dipawali Enclave, Salarpur Village.	Sh. Anil Rakheja, Purchase Officer	Sh. Mohit Adhana 9873277337	Sh. Parmod Sharma	Sh. Vinay 9643793944
26.	Ashoka enclave, Ashoka Enclave Main Part, Power house colony, Rajiv nagar, Dhiraj Nagar Ext., sector-32, Spring Field Colony, Inderprasat Colony, Itmadpur Village.	Sh. Paramjeet, SDM	Sh. SUMIT KASANA 7838494811	Sh. Parmod Sharma	Sh. Ajay Kumar Singh. 8447343087
27.	Sector- 28, 29, 30, 31, ShirmikVihar.	Sh. Mohit Kumar,CTM, Faridabad	Sh. BIJENDER BALMIKI 9312385678	Sh. Parmod Sharma	Sh. Vikram 9953127658
28.	Budena, Bharat Cly., Indra Complex Ext., Wazirpur, Village Mawal, Village Baslwa, Hari Nagar, Omaxe Height Iadholi.	Sh. Rakesh Mor,DDPO	Sh. Dharmender Nagar 9891497902	Sh. Parmod Sharma	Sh. Ashish Dubey 8779917132

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Municipal Corporation, Faridabad

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11/04/2018 11:00:00 AM

Ward No.	Area	Name of Nodal Officer alongwith Present Place of Posting	Contractor of Eco-Green In Ward	Sanitation Zone Incharge	Eco- Green supervisor
29.	Pathwari colony, Purn Enclave, New Bhoor Colony, New Basalwa, KishanMajdoor Colony, Bhoor Colony, New SayedWara, Baslwa colony, rajivnagar, Sector-18, Housing Board Colony.	Sh. Birender Kumar Kardam, Chief Engineer(Head Office)	Sh. ANIL ADHANA 9711905600	Sh. Rajender Dahiya	Sh. Sushant 9267981013
30.	Sector-19, Shastri Colony, Gopi colony, Raja Garden, Shiv colony, Baba Nagar, Sector-18A, Old Faridabad, Sayadwara.	Sh. Ramji Lal, Chief Engineer (Head Office)	Sh. Amit Mishra 8882943805	Sh. Rajender Dahiya	Sh. Abhishek 8527279427
31.	Sector-16, 16A, 17, Nehru Collage, JewharLal Nehru Govt. Collage, Metro Hospital, Sec-16 Northen part, Sant Nagar, Sarpanch Colony, Ajronda, Daultabad.	Sh. Satbir Maan, HCS, ADC	Sh. Manoj 7982052828	Sh. Rajender Dahiya	Sh. Lekhraj 9718381717
32.	Village Ajronda, Sector-14, 15, 15A, DC Office, EPFO Office, Escort, Sector-12, 13, Town Park, Sec-16 Part, Krishna Colony, Sec-20B.	Sh. Yashpal Yadav, IAS, Commissioner,MCF	Sh. MANOJ CHACHI 9560262638	Sh. Rajender Dahiya	Sh. Ashish Dubey 8779917132
33.	Sector-4,6,9,10,11, YMCA, Slum area attached to Gurgaon Kanal, Patel nagarJhuggies, PremnagarJhuggies Part, Jhuggies alongwith bye pass Road.	Sh. Satpal Singh, Executive Engineer (Ward No. 28 to 34) 7011419674	Sh. Amit Kapasia 7701951657	Sh. Rajender Dahiya	Sh. Manish 7835900950
34.	Housing Board Colony Sector-8, Sec-7, Village SihiByepassJhuggies.	Ms. Alka Chaudhary,Joint Commissioner(F)	Sh. Amit Kapasia 7701951657	Sh. Rajender Dahiya	Sh. Manish 7835900950
35.	Sector-3, Housing Board Colony.	Sh. Pankaj Kumar, HCS, EO Huda	Sh. Amit Kapasia 7701951657	Sh. Brij Mohan Sharma	Sh. Vinod Thakur 9910738396
36.	Raghubir Nagar, Bhudutt Colony, Tirkha Colony, Bhikam Colony, Rao Colony, Kundan Colony, Bhimsen Colony, Bhatia Colony, Sector-2, Sector-70 Part.	Sh. Dinesh, HCS Joint Commissioner(B)	Sh. DHARMEND ER YADAV 8527366893	Sh. Brij Mohan Sharma	Sh. Ashok Rawat 9871063025, 9718111379
37.	Bhagat Singh colony, Raja Nahar Singh Colony, Bhagat Singh Colony Extn, Shiv Colony, Shiv Harijan Colony, East Chawla Colony, Chawla Colony & Rishi Colony, Nathu Colony, Pathwari Colony, Shayam Colony, Sector-1, Ballabgarh City uptoAgrasen Bazar.	Sh. Madan Lal Sharma, Executive Engineer(SBM Project)	Sh. MANOJ NAGAR 9873320065	Sh. Brij Mohan Sharma	Sh. Satyendra Singh, 9540758702, 9891716431



FARIDABAD

Municipal Corporation, Faridabad

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Ward No.	Area	Name of Nodal Officer alongwith Present Place of Posting	Contractor of Eco-Green in Ward	Sanitation Zone Incharge.	Eco-Green supervisor
38.	MCF Office, Radhanagar, Mukesh Colony, Jain colony, Mahavir Colony, AnajMandi, Aji colony, Vijay Nagar, Adarsh Nagar, Vishnu nagar, Mahavir Colony Extn., Garg Colony.	Sh. Shyam Singh, Executive Engineer(MOH Branch)	Sh. Subhash Saini 8076325654	Sh. Brij Mohan Sharma	Sh. Ashish Dubey 8779917132
39.	Vikrampuri, Sabun Colony, Takiya Colony, Bhatia Colony Extn., KhillonSaini Nagar, Arya Nagar, Yadav Colony, Daulat Colony, UnchaGaon Village.	Ms. Aparajita, IAS, SDM Ballabgarh	Sh. PRITAM SINGH 9311292979	Sh. Brij Mohan Sharma	Sh. Sikander 9050973797
40.	Adarsh Nagar(Part-2), Subedar Colony Extn., HariVihar, Adarsh Nagar Housing Board, Laxman Colony, Sanjay Colony, Sec-59, Subhash Colony, Babu Nagar. bedar Colony Extn., HariVihar, Adarsh Nagar Housing Board, Laxman Colony, Sanjay Colony, Sec-59, Subhash Colony, Babu Nagar.	Sh. Vijay Singh, Zonal & Taxation Officer	Sh. Manish Nagar 9654137129	Sh. Brij Mohan Sharma	Sh. Sunil, 9999922325

Commissioner,
Municipal Corporation,
Faridabad

All Concerned

Timeline for Municipal Solid Waste Management Programme in Faridabad

The above mentioned planning will be done in a time bound manner. The proposed timeline is mentioned below:-

#	Activity	Proposed Timeline	Responsible officer/Staff	Remarks	Status as on 31.03.2021
1	Data Collection		Concerned Joint Commissioner (Over all Incharge)		
a	Collection of baseline data for all wards.	15 th March 2021	ASI		Complied
b	Notices to all identified BWG for SWM compliances	30 March 2021	ASI		Partly Complied (identified-427, Notices Served 264, Process Started-102)
2	Identification of Suitable sites		Concerned Joint Commissioner (Over all Incharge)		
a	Installation of Composting units at BWGs site	15.09.2021	Ward officer		In process
b	Material Recovery Facility	30.08.2021	Respective EE	One site Area around min.400-500 sq. yard.	In process (EOI Floated)
c	Centralized composting site for each ward or combination of 2-5 wards	15.09.2021	EE-SBM	Area to be finalized based on Waste Generators. (already atb)	In process
d	Secondary collection point in each wards	15.04.2021	Ward JE	Space to park big vehicles (in line with Delhi MC) for collection from primary vehicles in ward	In process
3	Ensuring 100% Door to Door Collection		Concerned Joint Commissioner (Over all Incharge)		
a	Study of current and actual requirement of Manpower and Vehicle deployment for segregation, collection and	15.04.2021	Report to be submitted by following channels by 10 th March:- 1) M/s Ecogreen- to	Study/analysis will be done and report will be submitted from 4 different streams by 10 th March 2021. Compilation and comparative	Complied (before time fixed)

	transportation of MSW		<p>2) ASI and Field staff-based on actual situation how much more vehicles, bins, manpower etc is required to ensure 100% collection</p> <p>3) As per requirements of CPHEEO manual /SWM rules what are basic requirements as per rules</p> <p>4) What should be the requirement based on the experience and knowledge of SWM team</p>	<p>study based on the report will be submitted by 12th March 2021.</p> <p>I) Via on ground staff. II) Via CPHEEO III) Ecogreen via current data</p>	
b	Survey of Rag pickers in the ward	30 th March 2021	ASI with ward contractor	Both, who are registered with Ecogreen & who are Working independently.	Complied
c	Vendors identification and finalization for Bins supply	30.04.2021	EE(SBM/MoH)	vendors who make bins from waste plastic and can provide bins at rates lower than market value	In process

d	Providing required Manpower and partitioned vehicles (including both Motorized and non-motorized) by M/s Ecogreen (Route chart with vehicle No. and fixed timings)	15.04.2021	M/s Ecogreen	For gap filling - 30 days required by M/s Ecogreen for partition and deployment	In process
e	Integration of unauthorized vendors (who are collecting waste) with M/s Ecogreen	30 th April 2021	M/s Ecogreen	M/s Ecogreen will ensure to collaborate and integrate all vendors working in collection	Partly Complied
f	Sharing list of unauthorized vendors involved for collection and transportation	15 th April 2021	M/s Ecogreen	M/s Ecogreen to share list of vendors not cooperating or joining Ecogreen	In process
4	Decentralized Plant	Composting			
a	Bulk waste generators involvement	25 th March 2021	AEs	To be identified all BWGs in each ward Issue Show case notice to all BWGs In Notice, timeline to send response/reply either start their own composting or come forward to invest in community based composting plant 30 th March 2021. If no response is received from	Partly Complied (identified-427, Notices Served 264, Process Started-102, Challan-4)

				BWG, challans to be issued	
b	Identification of Dry waste Recyclers	30.03.2021	ASI		Complied
c	Registration of Dry waste Recyclers with MCF (Kabadiwalas - Big & Small)	30.04.2021	EE(MoH)	EE(S) will submit concept note considering following parameters:- i. Will there be any fees involved for registration? ii. Proforma for Registration and its validity of registration/authorization. iii. Any Penalty provision, if informal recyclers don't register?	In process
5	Partner/stakeholders involvement		Concerned Joint Commissioner (Over all Incharge)		
a	Partners Identification	30.03.2021	Add. MC	To support in collaboration	In process
6	Assessment report of pilot Project - from four identified wards	15.03.2021	EE(SBM/MoH)	Planning will be completed by 15.03.2021 Implementation of project in wards on pilot basis will be completed by end of April 2021.	Complied
7	Discussion and Gap analysis	20.03.2021	PMU- SBM	Corrective action Planning based on the assessment report(shortfalls)	Complied
8	Training of MCF Sanitation Staff/ Ecogreen /	15.04.2021	CSR partners	Ward level committee members and ERP partner or waste	In process
9	Planning and Implementation in rest of wards	30.04.2021	Ward officer/committees	Based on the pilot project experience, planning for rest of wards shall be completed by 30.04.2021.	In process